

Privy Purses

**Shri Nath Ram Ahirwar:
Shri Shiva Chandra Jha:**

*1680. **Shrimati Tarkeshwari Sinha:**
Will the Minister of Home Affairs be pleased to state:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the statement by the Punjab Finance Minister that the State Government would examine the question of abolishing the allowance of princes and their relatives and formulate a definite policy about it;

(a) whether the recommendations made by the Education Commission have since been considered; and

(b) whether some other State Governments have also indicated to Government their intention to abolish the privy purses; and

(b) if so, the decisions taken by Government thereon?

(c) if so, the reaction of the Central Government thereto?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The recommendations of the Education Commission are under the consideration of the Government.

इसराईल का राष्ट्रीय दिवस समारोह

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The Government of India have seen press reports about the statement referred to. However, according to the information furnished by the State Government, they have made a budget provision of Rs. 6,53,020 for payment of these allowances during 1967-68.

* 1682. श्री महाराज सिंह भारती :
क्या गृह-कार्य मंत्री 14 जून, 1967 तारंकित प्रश्न संख्या 504 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि इसराईल के राष्ट्रीय दिवस पर हुए दंगों के बारे में सरकार द्वारा कराई गई जांच के क्या परिणाम निकले ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण): मामले की अभी तक जांच जारी है।

(b) and (c). Do not arise, as under article 291 of the Constitution privy purses are to be charged on and paid out of the consolidated Fund of India.

स्टाकहोम में प्रतिलिप्यधिकार सम्मेलन

Education Commission

*1681. **Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Yajna Datt Sharma:
Shri B. N. Kureel:
Shri K. Pradhani:
Shri Heerji Bhai:
Shri Hukam Chand Kachwal:
Shri Sidheshwar Prasad:
Shri Sradhakar Supakar:
Shri Swell:
Shri R. K. Birla:
Dr. Karni Singh:
Shri Kikar Singh:
Shri Kolai Birus:**

* 1683. श्री यशवन्त सिंह कुशवाह :
श्री हुकम चन्द कछवाय :
श्री निहाल सिंह :
श्री वी० चं० शर्मा :
श्री भद्राकार सूपकार :
श्री शिवचन्द्र झा :

क्या शिक्षा मंत्री 13 जून, 1967 के प्रत्य-सूचना प्रश्न संख्या 11 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या स्टॉकहोम में हुए प्रतिलिप्यधिकार सम्मेलन में किसे गये निर्णयों का इस बीच पता लग गया है,

(ख) यदि हां, तो इतका तथा उस प्रश्न का, जिस पर इस संबंध में विचार किया गया था, ब्यौरा क्या है; और

(ग) यदि नहीं, तो परिणाम का पता लगने में और कितना समय लगने की सम्भावना है?

शिक्षा मंत्रालय में राज्य मंत्री (श्री गोर सिंह) : (क) जी, हां।

(ख) इस अभिसमय के संशोधित पाठ की जांच की जा रही है। भारत के हित की महत्वपूर्ण व्यवस्थाएं विकासशील देशों संबंधी पूर्वलेख (प्रोटोकाल) से संबंधित हैं, जिसकी प्रतियां संसद-पुस्तकालय में उपलब्ध हैं। पूर्वलेख की एक प्रति सभालपट पर भी रख दी गई है।

(ग) प्रश्न नहीं उठता।

Assistants in the Central Secretariat Services

*1684. **Shri P. L. Barupal:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Assistants who have put in more than 20 years service in the Assistant's grade;

(b) whether it is a fact that there is stagnation in this grade and there is no chance of promotion for the old Assistants;

(c) whether it is also a fact that the Committee of Joint Secretaries have not taken any decision about their seniority and promotion during the last 17 months; and

(d) if so, the steps taken by Government to remove the genuine hardship of the old Assistants?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (d). Figure regarding the number of Assistants of the C.S.S. who have put in more than 20 years' service in the grade of Assistant are

not readily available. According to the information collected in 1965, however, there were about 1,559 Assistants who had rendered 15 years of service or more in the Assistants' grade of the C.S.S. Originally the C.S.S. Scheme had prescribed direct recruitment to 50 per cent. of the permanent vacancies in the grade of Assistant Superintendent (Section Officer—Grade III) and the remaining vacancies were to be filled by the promotion of Assistants (i) on the basis of seniority and, (ii) through the Section Officer's Grade limited competitive examinations held by the U.P.S.C. With a view to improving the prospects of promotion of the Assistants, since October, 1962, the direct recruitment quota in the Section Officers' grade had been reduced from 50 per cent. to 25 per cent. for a period of 5 years and to 33½ per cent. thereafter. According to information collected in 1965, out of about 5,500 Assistants in the Central Secretariat Service, only about 64 had reached the maximum of their pay scale. It cannot, therefore, be said that there is great stagnation in this sense.

2. In any case, this question is one among various items referred for consideration of the Co-ordinating Committee in the M.H.A. While the Committee has submitted its first report covering matters already considered by it, this particular item is currently under consideration and its recommendations thereon are expected shortly.

दरियागंज, दिल्ली में मकान का गिरना

*1685. श्री राम सिंह अग्रवाल

श्री ओ० प्रा० त्यागी :

श्री राम गोपाल शालबाबे :

श्री हुकम चन्द कछवाय :

श्री अर्बुन सिंह भवौरिया :

श्री मधु लामये :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दरियागंज, दिल्ली में 4 जुलाई, 1967 को एक मकान के